### GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

# LOK SABHA UNSTARRED QUESTION NO. 3426 TO BE ANSWERED ON 9<sup>TH</sup> DECEMBER, 2019

#### NCTE

#### †3426. SHRI PANKAJ CHAUDHARY

#### Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has conducted special D.El.Ed a 18 months course for untrained teachers through National Institute of Open Schooling under Ministry of Human Resource Development;
- (b) whether this special course has been approved by National Council for Teacher Education (NCTE);
- (c) whether the National Council for Teacher Education is likely to make any rule to include the special D.El.Ed course of 18 months for the eligibility of teachers; and
- (d) if so, the details thereof?

#### ANSWER

## MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

- (a) & (b): In 2017, the Right of Children to Free and Compulsory Education (RTE) Act, 2009 was amended to extend the time limit for all in-service untrained elementary teachers to acquire the minimum qualification prescribed by National Council for Teacher Education (NCTE), by 31st March, 2019. Subsequently, the responsibility of imparting the training to in-service untrained elementary teachers was entrusted to National Institute of Open Schooling (NIOS). NIOS conducted an 18 months D.El.Ed. course for in-service untrained elementary teachers which had recognition from NCTE, subject to fulfilment of certain conditions.
- (c) & (d): As per Section 23(1) of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, the NCTE has been notified as an academic authority to lay down minimum qualifications for appointment as a teacher. For a person to be eligible for appointment as a teacher in schools, the NCTE has notified the minimum qualifications vide notification dated 23<sup>rd</sup> August, 2010 as amended from time to time.